

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

RA-196/96
MA-2187/96
OA-2279/94
MA-2188/96

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New Delhi, this the 30th Day of January, 1997

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Shri R.K. Ahooja, Member (A)

1. Sh. Surinder Kumar Kalia, J.T.O.
Central Telegraphic Office,
New Delhi.

2. Sh. Prabhu Nath Srivastava,
J.I.O.C.T.O.
New Delhi (IIIrd Party) in the matter of
(By Advocate Sh.K.B.S. Rajan, through proxy
counsel Sh. R.K. Shukla)

1. Sh. Ravinder Kumar Sethi,
s/o Sh. Lekh Raj Sethi
Telegraph Master, C.T.O., New Delhi.

2. Shri Durga Singh
s/o Shri Niranjan Lal
Circle Service Telegraphist,
C.T.O. New Delhi.

Versus

1. Union of India through the Secy.
Ministry of Communication,
Dept. of Telecommunication, Sanchay Bhawan,
New Delhi.

2. The Chief General Manager Maintenance
Northern Telecom Region, Kdhai Bhawan,
New Delhi.

3. Shri Jai Parkash Sharma,
C.S. Telegraphist Delhi Circle
on training of Asstt. C/O the Principle
Regional Telecom. Training Centre,
Rajpura District, Patiala (Punjab)

4. Shri Prabhu Nath Srivastava, C.S.
Telegraphist Delhi Circle on Training of Asstt.
C/O the Principal Regional Telecom Training
Centre Rajpura Distt. Patiala (Punjab)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Shri Surinder Kumar Kalia, applicant 1 in R.A.
submits on behalf of himself and Review applicant 2, Sh. P.N.
Srivastava that they do not wish to pursue the R.A. This is also
confirmed by the learned proxy counsel for the applicants.

In the above circumstances, this R.A. is dismissed
as withdrawn.

R.K. Ahooja
(R.K. Ahooja)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)